

1	2	3	4	5
11.	Orissa	450	3,076	3,526
12.	Rajasthan	692	18,956	19,648
13.	Tamil Nadu (Including Pondicherry)	4,776	48,663	53,429
14.	Uttar Pradesh	944	26,428	27,372
15.	West Bengal (Including Sikkim and Andaman & Nicobar)	2,175	30,107	32,282
16.	Delhi (Union Territory)	8,899	1,02,974	1,11,873
Grand Total :		55,055	6,82,536	7,37,591

#### Swedish Cooperation in Power Projects

1335. SHRI B. V. DESAI : Will the Minister of ENERGY be pleased to state :

(a) whether India and Sweden have identified several areas of cooperation in fields like power transmission, hydel and thermal power etc.;

(b) if so, whether both the countries have agreed for such collaboration;

(c) if so, in what fields;

(d) whether in the field of power, various decisions have been taken between the two countries; and

(e) to what extent Sweden will be able to collaborate with Indian Government on power ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) The Governments of India and Sweden have signed a Development Corporation Agreement in September 1983 covering the period from 1st October 1983 to 30th June 1985, under which Sweden would make available to India a sum of SKr 100 Million to be used for cooperation in the energy sector during the period of agreement by way of purchase of goods and services from Sweden.

The areas identified for Indo-Swedish Cooperation in the energy sector include consultancy for investigations of the Dhauliganga Hydro-electric project, HVDC Simulator for the Central Power Research Institute, and setting up of micro-hydel plants on demonstration basis.

#### Compensation demanded by N.T.P.C. from BHEL for poor performance of their 210 MW Units

1336. SHRI B.V. DESAI : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that due to loss of power generation and poor performance of the 210MW BHEL units, the National Thermal Power Corporation is seeking compensation for the generation loss from the company;

(b) whether the compensation money runs into crores of rupees;

(c) if so, whether it is a fact that the NTPC demanded that the Russian experts should repair the hydrogen leakage and bent rotters causing recurring shut-down of the thermal units;

(d) if so, whether NTPC figures show that during April-December, 1983, NTPC had lost 252 machine days due to hydrogen leakage and rotter bending;